LOK SABHA UNSTARRED QUESTION NO. 1473 TO BE ANSWERED ON 29.07.2025

SUBSIDIES UNDER NHDP

1473. SHRI RAMASAHAYAM RAGHURAM REDDY: SHRI TANUJ PUNIA: MS. PRANITI SUSHILKUMAR SHINDE: SHRI BALWANT BASWANT WANKHADE:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) the steps taken by the Government to ensure timely disbursement of subsidies under the National Handloom Development Programme (NHDP);
- (b) the number of pending subsidy payments, state and district-wise; and
- (c) the total number of handloom weavers registered under the Pehchan ID system along with the number of them have received benefits under NHDP and related schemes since FY 2021-22?

उत्तर ANSWER वस्त्र मंत्री (**श्री गिरिराज सिंह**) MINISTER OF TEXTILES (SHRI GIRIRAJ SINGH)

(a) & (b): Under National Handloom Development Programme (NHDP), need based financial assistance in the form of Central Grant is provided to eligible handloom agencies/handloom workers through various components like Cluster Development Programme, Handloom Marketing Assistance, Weaver's Mudra loan, Weaver's welfare etc. on receipt of complete project proposals from States/UTs Governments and availability of fund in the respective financial year in relevant budget heads. Further, under Cluster Development Programme and Handloom Marketing Assistance components of NHDP, funds are released to States/UTs Governments in two installments, 1st installment is released an advance and 2nd (final) installment is released on submission of Utilization Certificate of atleast 70% funds of 1st installment and relevant supporting documents, requirement of fund as 2nd installment etc.

To ensure timely submission of proposals by the States/UTs Governments and released of funds by the Ministry, the targets under different components of NHDP are issued in the beginning of the respective financial year. Further, to ensure timely implementation of projects & utilization funds under National Handloom Development Programme, projects are monitored by (i) Senior Level officers of the Ministry through review meetings and field visits (ii) State Level Project Committee (SLPC) chaired by State Commissioner/Director of Handloom & Textiles concerned and (iii) Local Committee chaired by Head of Office, WSC concerned with representative of Directorate of Handloom & Textiles of concerned State.

(c): As per 4th All India Handloom Census 2019-20 report, there are 35.22 lakh handloom workers (weavers & allied workers) in India. The handloom workers enumerated in the 4th All India Handloom Census have been provided either Pehchan card or enabled downloading e-pehchan card. An online portal was launched on 28^{the} January 2025 for new registration (left out from the 4th All India Handloom Census and new weavers and allied workers), editing the details of the existing weavers and downloading of e-pehchan cards. Based on the registration in the online portal, another 15,000 (Approx.) handloom workers have been approved for e-pehchan cards. Hence, addition/deletion, updation etc. is dynamic and continuous process.

Since, 2021-22 to 2025-26 (till 30.06.2025) about 6.27 lakh handloom workers have been benefited through various components like Cluster Development Programmes(CDP), Weaver's Mudra loan, Insurance, weaver's welfare etc. under NHDP.
